

I. Notifications of the Ministry of Housing and Urban Affairs

II. Reports and Accounts (2022-23) of various Corporations and Commission and related Papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. S.O. No. 3915 (E), dated the 5th September, 2023, notifying alignment of Nagpur Metro Rail Project Phase-II, under sub-section (2) of section 32 of The Metro Railways (Construction of Works) Act, 1978.

[Placed in Library. See No. L.T. 10182/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. LM/PM/0024/2020/UDAY/POL., dated the 15th September, 2023, publishing the National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies), Second Amendment, Regulations, 2023, under Section 58 of the Delhi Development Act, 1957.

[Placed in Library. See No. L.T. 10174/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. S.O. 4370 (E), dated the 6th October, 2023 regarding commencement of the provisions of the Jan Vishwas (Amendment of Provisions) Act, 2023, in so far it relates to amendments in the Metro Railways (Operation and Maintenance) Act, 2002 specified against serial number 33 of the Schedule to the said Act with effect from 06.10.2023, issued under sub-section (2) of Section 1 of the Jan Vishwas (Amendment of Provisions) Act, 2023.

[Placed in Library. See No. L.T. 10183/17/23]

(iv) A copy (in Hindi only) of the Ministry of Housing and Urban Affairs Notification No. S.O. 4939 (E), dated the 16th November, 2023, publishing a Corrigendum to the Hindi version of the Notification No. S.O. 3915 (E) dated the 29th August, 2023.

[Placed in Library. See No. L.T. 10182/17/23]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Annual Report and Accounts of the Noida Metro Rail Corporation Limited (NMRC), Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller

and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10175/17/23]

- (ii) (a) Seventeenth Annual Report and Accounts of the Bangalore Metro Rail Corporation Limited (BMRCL), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10178/17/23]

- (iii) (a) Annual Report and Accounts of the Maharashtra Metro Rail Corporation Limited, Nagpur, Maharashtra for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10176/17/23]

- (iv) (a) Annual Report and Accounts of the National Capital Region Transport Corporation Limited, (NCRTC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10177/17/23]

- (v) (a) Fifty-third Annual Report and Accounts of the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10179/17/23]

(B) A copy each (in English and Hindi) of the following papers, under Section 19 and sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973:-

- (a) Annual Report of the Delhi Urban Art Commission (DUAC), New Delhi, for the year 2022-23.

- (b) Annual Accounts of the Delhi Urban Art Commission (DUAC), New Delhi,

for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Commission.

[Placed in Library. See No. L.T. 10180/17/23]

I. Reports and Accounts (2022-23) of various Companies and related Papers

II. Report and Accounts (2022-23) of MP-IDSA, New Delhi and related Papers

III. MoU between the Government of India and BEL

रक्षा मंत्रालय में राज्य मंत्री (श्री अजय भट्ट) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Fifty-ninth Annual Report and Accounts of the BEML Limited, Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10195/17/23]

(ii) (a) Fifty-third Annual Report and Accounts of the Bharat Dynamics Limited (BDL), Hyderabad, Telangana, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10200/17/23]

(iii) (a) Annual Report and Accounts of the Mazagon Dock Shipbuilders Limited (MDL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10194/17/23]

(iv) (a) Seventy-first Annual Report and Accounts of the Hindustan Shipyard Limited (HSL), Visakhapatnam, Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments